

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:118
ANSWERED ON:22.02.2011
INCLUSION OF FOREIGN NATIONALS IN CENSUS 2011
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Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Census 2011 has started in various States in the country;
- (b) if so, the details thereof and the time by which it is likely to be completed;
- (c) whether the Government has any proposal to include Bangladeshi nationals who are living illegally in various parts of the country in the said census; and
- (d) if, the details thereof and the manner in which such foreign nationals are likely to be identified by the Government?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS(SHRI GURUDAS KAMAT)

(a) & (b): Yes Madam. The Census Operations are conducted in two phases. The first phase of Census 2011 – House listing and Housing Census commenced from 1st April 2010 and was completed in most parts of the country on 30th September, 2010. Only in the State of Chhattisgarh a time extension was given up to 31st October, 2010. The second phase of Census called "Population Enumeration" has also been started on 9th February, 2011 and will be completed on 28th February 2011 with a revisional round from 1st March to 5th March, 2011. In certain areas which are inaccessible in February on account of heavy snow fall, the Population Enumeration was taken up in advance from 11th September, 2010 to 30th September, 2010 with a revisional round from 1st October, 2010 to 5th October 2010. The data collection will be followed by data processing and dissemination of data thereafter.

(c) & (d): The following are eligible for enumeration in Census:

(i) All those who normally reside and are present in that household during the entire period of enumeration, i.e. from 9th February to 28th February, 2011(both days inclusive);

(ii) Also those who are known to be normally residing and have actually stayed during a part of the enumeration period in the household (9th February to 28th February, 2011) but are not present at the time of visit of the enumerator;

(iii) Also those who are known to be normally residing in the household and are not present at the time of visit of the enumerator but are expected to return by 28th February, 2011;and

(iv) Visitors who are present in the household censused by the enumerator and who are expected to be away from the places of their normal residence during the entire enumeration period.

Thus, the foreigners who are expected to stay within the geographical limits of the country throughout the enumeration period are counted wherever they are found. However, the foreigners & their families having diplomatic status are not counted. Nationality of persons is not canvassed as part of Census.